

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI


**CAUSE LIST OF
PART HEARD MATTERS
FOR 16-MARCH-2026 (MONDAY)**

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	231	DEL	2021	2017-18	[A] ARUN BUSSI	D	
2	ITA	2171	DEL	2023	2017-18	[A] ARUN BUSSI	D	
3	ITA	5039	DEL	2024	2020-21	[A] VISHAL WANCHOO	D	

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5370	DEL	2025	2019-20	[A] VENUS JEWEL INTERNATIONAL LIMITED (SUBSEQUENTLY KNOWN AS FINO LUXURY GROUP LTD.)	D	


Assistant Registrar

 13.03.2026